

(b) The present protocol prices are lower than the actual export realisation during January-March, 1970 by about Rs. 70-80 per tonne.

(c) and (d). The protocol prices were increased by 15% with effect from the 1st January, 1970. The scrap dealers have, however, asked for a further increase. This request is under consideration.

Distribution of Iron and Steel to Small Scale Units through Small Scale Industries Corporations of States

10199. SHRI S. KUNDU : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether it is a fact that scarce categories of iron and steel allotted to small scale units is distributed through the Small Scale Industries Corporations of the concerned States ;

(b) what is the margin of profit charged by the Rajasthan, Orissa, Maharashtra and West Bengal Corporations on the supply of such scarce items in their respective States ;

(c) whether Government consider the margin of their profit to be on a much higher side ;

(d) if so, whether Government propose to negotiate with these Corporations to reduce the margin of profit to the barest minimum and refund the excess to the owners of small scale industries ; and

(e) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : (a) Yes, Sir, wherever there are such Corporations and to the extent the State Governments desire supplies through them.

(b) to (e). Small Scale Industries Corporations are set up by the State Governments. These questions, therefore concern the respective State Governments. Where individual Small Scale units have orders pending on the Steel Plants, it is open to them to obtain their supplies direct and not through the Corporations.

Distribution of Iron and Steel to Small Scale Industries

10200. SHRI S. KUNDU : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) the method of distribution of scarce category of materials like iron sheets etc. distributed to small scale units by the Controller of Iron and Steel or Joint Plant Committee ;

(b) whether there is any instruction to the State Directorate of Industries to recommend or allot scarce category of iron and steel to small scale industries on the basis of their past performance only ;

(c) whether efforts are ever made to find out the records of past performance and whether they are verified on the basis of installed capacity of machines ;

(d) whether various influential units manage to get more and more scarce categories of material on the basis of so called past performance though such units do not possess machines and sell the material in the open market ; and

(e) whether Government have enquired into this matter and, if so, when and the result thereof and, if not, whether Government propose to institute an inquiry into it ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : (a) After general decontrol *i.e.* 1st May, 1967 scarce categories of steel are allocated to various quota holders including Development Commissioner (Small Scale Industries) by the Joint Plant Committee. The Development Commissioner (Small Scale Industries) further sub allocates the materials among various State Director of Industries.

(b) to (e). It is for the respective State Directors of Industries to satisfy themselves while allocating quantities for individual units.

Changes in procedure of Industrial Licensing

10201. SHRI N. K. P. SALVE ; Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state whether any changes have been brought

abought in the methods and procedures of industrial licensing in the light of the report of prof. Hazari and in the light of the recommendations of the Estimates Committee of Parliament ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : The recommendations contained in the Report of the Estimates Committee on Industrial Licensing and the Report of Prof. R. K. Hazari on Industrial Planning and Licensing Policy mainly centred round matters relating to industrial licensing policy. The action taken by Government on the recommendations of the Estimates Committee is contained in the 79th Report of the Estimates Committee already presented to the Lok Sabha by its Chairman. The Report of Prof. Hazari was debated in the Parliament and, following these discussions, Government decided to set up the Industrial Licensing Policy Inquiry Committee to enquire into the working of the Industrial licensing system during the period from 1956 to 1966. The Industrial Licensing Policy Inquiry Committee submitted its report in July, 1969 and after considering its recommendations as well as those of the Administrative Reforms Commission and the Planning Commission, Government have announced certain changes in the industrial licensing policy. The Press Notes and notifications issued in respect of these changes have already been placed before the House.

Manufacture of Machinery Parts, in India by West Germany

10202. **SHRI N. K. P. SALVE** : Will the Minister of **INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS** be pleased to state :

(a) whether West Germany has offered to manufacture in India replacement parts of German machinery in India ;

(b) if so, what are the details of the offer ; and

(c) what is Government's reaction in this regard ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (c). The information is being collected and will be laid on the Table of the House.

Functioning of New Loco Shed at Tuglakabad (N. Rly.)

10203. **SHRIMATI ILA PALCHOU DHURI** : Will the Minister of **RAILWAYS** be pleased to state :

(a) whether it is a fact that a New Loco shed at Tuglakabad has started functioning ;

(b) whether it is also a fact that this is the first of the three phases project which was conceived in 1967 ;

(c) the total cost of this phase ;

(d) the programme for the remaining two phases and when they are going to start and where and their approximate cost ; and

(e) the time when the entire programme would be completed ?

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) and (b). Yes.

(c) The total cost of this phase is Rs. 41.45 lakhs.

(d) The construction work for phase II started in February 1970 at the same place as phase I and is likely to be completed in October, 1970. The construction work for phase III started in April '70 at the same place and is likely to be completed by March, 1971. The approximate cost of phase II is Rs. 7.1 lakhs and of phase III Rs. 38.8 lakhs.

(e) It is likely to be completed by March, 1971.

Goods Train Loaded with Fodder Guttled Near Jhansi

10204. **SHRI S. K. TAPURIAH** : Will the Minister of **RAILWAYS** be pleased to state :

(a) whether it is a fact that thirteen bogies of a Goods train loaded with fodder and bound for Kanpur were gutted at Kalpi near Jhansi on the 22nd April, 1970 ; and

(b) if so, the details of the incident and the estimated loss involved ?